

**POST BASED RESERVATION ROSTER (W.E.F. 01-01-2019 TO 31-12-2019)**

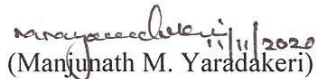
**Total Strength 15; 80% by Promotion = 12; 20% by Direct = 3**

**(2 plan posts discontinued vide Ministry's letter dated 06-11-2018)**

Name of the post : **DEPUTY REGISTRAR OF TRADEMARKS & GI**  
Classification of Post : Group 'A'  
Mode of Recruitment : 20% by Direct  
Sanctioned strength : 3 Working Strength : 0 Vacant post : 3


Sr. No.	Category for which earmarked	Name	Date of Appointment	Category to which belongs	Remark Utilised by UR/SC/ST	Remark
1.	UR	Shri Oam Prakash	23.06.1987	S.C.	Utilised by S.C.-1	Vacated on 31/07/2000
2.	UR	Shri K. K. Sharma	28.01.1991	Neither	Utilised by UR	Vacated on 21/10/1998
3.	UR	Shri M. H. Mahendra	10.06.1996	S.C.	Utilised by S.C.-2	Vacated on 14.08.2003
<b>L</b>						
4.	O.B.C.-1	Shri M. C. Gupta	05.01.1999	Neither	Utilised by UR	Vacated on 31.07.2011
5.	UR	Shri S. K. Pandey	17.08.2011	Neither (Ph)- 1	Utilised by UR	<b>Vacated on 29.03.2019</b>
6.	UR	Dr. B. C. Rathore	08.09.2011	O.B.C.	Utilised by O.B.C.-1	<b>Vacated on 29.03.2019</b>
7.	S.C.-1					
8.	O.B.C.-2					
9.	UR					
10.	EWS					
11.	UR					
12.	O.B.C.-3					
13.	UR					
14.	S.T.-1					

Tally				
Category	S.C.	S.T.	O.B.C.	EWS
Required	1	1	3	1
Utilised	2	0	1	0
Excess / Shortage	+2	0	0	0

  
(Manjunath M. Yaradakeri)  
Member

  
(S. M. Togrikar)  
Member

  
(Shri M. M. Wakodikar)  
Member

  
(Chinnaraja G. Naidu)  
Chairman